

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/ 5901 /A.

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, 12 November, 2021

Sub:- **Casual leave.**

Ref:- Letter dated 10.11.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 10.11.2021 & 11.11.2021.**

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/5902/A, dated 12.11.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rala